OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH) DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 98/2023

Dated: 20th December, 2023

Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committees for South District are hereby reconstituted with immediate effect:-

I. DISTRICT SUB COMMITTEE

1. Pr. District & Sessions Judge (South)		- Chairperson	
2. Judge In-Charge (Mediation), Saket Courts Complex, Ne	w Delhi.	-Ex-Officio Member	
3. Chairperson, Building Maintenance Committee		-Ex-Officio Member	
4. Chairperson, District Court Computer Committee		-Ex-Officio Member	
5. Administrative Civil Judge (South)		-Ex-Officio Member	
6. Sh. Dharmender Arya, Advocate, Enrollment No.D/709/	1986	- Member	
7. Sh. Dharmender Kumar, Advcoate Enrollment No. D/31	4/1992	- Member	
8. Chairperson, Arrears Committee	Co-opted	-Ex-Officio Member	
9. Officer In-Charge (Computer)	Co-opted	-Ex-Officio Member	
(The Committee shall monitor the performance of the Courts of the South District in			

(The Committee shall monitor the performance of the Courts of the South District in achieving a 'Five Plus Zero' Pendency in order to monitor quality, timelines and efficacy of judicial decision-making).

II. ARREARS COMMITTEE

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1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(S	outh) - Chairperson
2. Sh. Pritam Singh, Judge, Family Court, (South)	-Ex-Officio Member
3. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO) (South)	- Member
4. Sh. Navjeet Budhiraja, Addl. Sessions Judge (South)	- Member
5. Chief Metropolitan Magistrate (South)	-Ex-Officio Member

6. Senior Civil Judge (South)

-Ex-Officio Member

III., BUDGET ESTIMATES COMMITTEE

1. Sh. Sandeep Yadav, District Judge (Commercial)(South)
2. Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)(South)
3. Sh. Krishna Sah, Asstt. Account Officer (South)
- Member
- Member

IV. CRIMINAL INJURIES COMPENSATION BOARD

1. Pr. District & Sessions Judge (South)
2. District Magistrate/Deputy Commissioner South
3. Deputy Commissioner of Police (South)
4. Civil Surgeon or the Chief Medical Officer of South District
5. Secretary, District Legal Services Authority (South)
- Chairperson
- Ex-Officio Member
- Ex-Officio Member
- Ex-Officio Member

V. <u>COMMITTEE</u> FOR CENTRALIZED REGISTRY FOR FILING CHALLANS, CHARGESHEET AND OTHER DOCUMENTS FILED BY THE POLICE

1. Chief Metropolitan Magistrate (South)
2. Addl. Chief Metropolitan Magistrate (South)
3. Ms. Kanika Agarwal, Civil Judge (South)
4. Sh. Sankalp Kapoor, Metropolitan Magistrate (South)
- Member
- Member

AUTHORIZED OR NOT. 1. Sh. Sudesh Kumar, Presiding Officer (MACT) (South) 2. Chief Metropolitan Magistrate (South) 3. Administrative Civil Judge (South) 4. Member **Member** **Chairperson** **Member** **E-Officio Chairperson** **E-Officio Member** **Member** **Chairperson** **Member** **Member** **Chairperson** **Member** **Member** **Member** **Chairperson** **Member**	VI. COMMITTEE TO GET RANDOM INSPECTION DONE TO CHECK PERSONS ACTING AS OATH COMMISSIONERS AT SAKET COUR	WHETHER THE RTS ARE DULY
2. Chief Metropolitan Magistrate (South) 3. Administrative Civil Judge (South) 4. Member 4. Member 5. Administrative Civil Judge (South) 5. Officer In-Charge (Arrears Committee) 6. Sh. Paramjit Singh, Principal Judge (South) 7. Sh. Vinod Sharma, President, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 9. Sh. Whold Sharma, President, Saket Bar Association 9. Sh. Whold Alana, Addl. Session Judge (FOCSO) (South) 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Distrative Civil Judge (South) 12. Sh. Sh. Vipin Choudhary, Secretary, Saket Bar Association 13. Sh. Vipin Choudhary, Secretary, Saket Bar Association 14. Sh. Vipin Choudhary, Secretary, Saket Bar Association 15. Sh. Subodh Solanki, Station House Officer, Police Station Saket 16. Sh. Vipin Choudhary, Secretary, Saket Bar Association 17. Sh. Sh. Vipin Choudhary, Secretary, Saket Bar Association 18. Sh. Vipin Choudhary, Secretary, Saket Bar Association 19. Sh. Mohd. Amazad, Executive Engineer (Electrical), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Subodh Solanki, Station House Officer, Police Station Saket 17. Sh. Vishan Sah, Asstt. Account Officer (South) 18. Sh. Vipin Choudhary, Addl. Session Judge (FOCSO) (South) 19. Sh. Nahisha Rhurana Kakkar, Addl. Sessions Judge (FOCSO) (South) 19. Sh. Nahisha Pahuja, Addl. Session Judge (FOCSO) (South) 19. Sh. Sharma, President, Saket Bar Association 19. Sh. Wipin Choudhary, Secretary, Saket Bar Association 19. Sh. Sharma Sharma, Dis		- Chairnerson
VII. COMMITTEE FOR SUGGESTIONS FOR IMPLEMENTATION AND FOLLOW UP ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTIONS ADOPTED IN THE CHIEF IUSTICE CONFERENCE HELD ON 22th AND 23th APRIL, 2016. 1. Officer In-Charge (Arrears Committee) 2. Officer In-Charge (Building Maintenance Committee) 3. Officer In-Charge (Building Maintenance Committee) 4. Judge In-Charge (India) 4. Judge In-Charge (Mediation) 5. Officer In-Charge (Computers) VIII. DIGITIZATION OF COURT RECORDS OF SOUTH DISTRICT 1. Sh. Sharad Gupta, Addl. Sessions Judge (FOCSO)(South) 2. Sh. Vishal Pahuja, Addl. Sessions Judge (FTC)(South) 3. Administrative Civil Judge (South) 2. Sh. Gurbhej Singh Guraya, Chief Public Prosecutor (South) 3. Ms. Jyoti Maheswari, Secretary, DLSA (South) 2. Sh. Correamjit Singh, Frincipal Judge (Family Court)(South) 3. Sh. Pooran Chand, Addl. Sessions Judge (FOCSO)(South-East) 4. Sh. Lovleen, Addl. Sessions Judge (FOCSO)(South-East) 4. Sh. Lovleen, Addl. Sessions Judge (FOCSO)(South-East) 5. Administrative Civil Judge (South) 6. Administrative Civil Judge (South) 7. Sh. Vijond Sharma, President, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Electrical), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Suresh Chand Verma, ACP Court Security 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South) 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court)(South) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Gomputer Branch) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Computer Branch) - Member - Member - Member - Chairperson - Member - Ex-officio Member - Ex-offici		-
VII. COMMITTEE FOR SUGGESTIONS FOR IMPLEMENTATION AND FOLLOW UP ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTIONS ADOPTED IN THE CHIEF IUSTICE CONFERENCE HELD ON 22th APRIL, 2016. 1. Officer In-Charge (Addition) 2. Officer In-Charge (Building Maintenance Committee) 3. Officer In-Charge (Building Maintenance Committee) 4. Judge In-Charge (Mediation) 5. Officer In-Charge (Computers) 4. Judge In-Charge (Mediation) 5. Officer In-Charge (Computers) 5. Officio Member 6. Officio Member 7. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO)(South) 2. Sh. Sharad Gupta, Addl. Session Judge (POCSO)(South) 3. Administrative Civil Judge (South) 4. Sh. Lokesh Kumar Sharma, District Judge (Commercial) (South) 5. Sh. Gurbhej Singh Guraya, Chief Public Prosecutor (South) 6. Sh. Devendra Kumar Sharma, District Judge (POCSO)(South) 7. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South) 8. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South) 9. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South) 6. Administrative Civil Judge (South-East) 7. Sh. Vinod Sharma, President, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Electrical), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial) (South) 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC) (South) 3. Administrative Civil Judge (South) 4. Sh. Krishna Sah, Asst. Account Officer (South) 5. Nominee of Finance Deptt. of GNCTD (as per norms) XII. PREVENTION OF SEXUAL HARASSMENT COMMITTEE 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South) 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court) (South) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Computer Branch) 4. Member 5. Nember 6. Sh. Yavinider Sing	2. Chier Metropolitan Magistrate (South)	
ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTIONS ADOPTED IN THE CHIEF JUSTICE CONFERENCE HELD ON 22 nd AND 23 rd APRIL, 2016. 1. Officer In-Charge (Building Maintenance Committee) 2. Officer In-Charge (Building Maintenance Committee) 3. Officer In-Charge (Mediation) 5. Officer In-Charge (Mediation) 5. Officer In-Charge (Mediation) 5. Officer In-Charge (Computers) VIII. DIGITIZATION OF COURT RECORDS OF SOUTH DISTRICT 1. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO)(South) 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC)(South) 3. Administrative Civil Judge (South) X. LAWYERS CHAMBERS MONITORING COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial) (South) 2. Sh. Devendra Kumar, Secretary, DLSA (South) 3. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South-East) 4. Sh. Lovleen, Addl. Sessions Judge (POCSO)(South-East) 5. Administrative Civil Judge (South-East) 7. Sh. Vinod Sharma, President, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Civil), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Suresh Chand Verma, ACP Court Security 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial) (South) 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC) (South) 3. Administrative Civil Judge (South-East) 5. Nominee of Finance Deptt. of GNCTD (as per norms) XII. PREVENTION OF SEXUAL HARASSMENT COMMITTEE 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South) 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court) (South) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Computer Branch) 4. Member 5. Member - Ex-Officio Member		
THE CHIEF IUSTICE CONFERINCE HELD ON 22nd AND 23nd APRIL, 2016. 1. Officer In-Charge (Building Maintenance Committee) 2. Officer In-Charge (Building Maintenance Committee) 3. Officer In-Charge (Judl-1) 4. Judge In-Charge (Mediation) 5. Officer In-Charge (Computers) VIII. DIGITIZATION OF COURT RECORDS OF SOUTH DISTRICT 1. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO)(South) 2. Sh. Vishal Pahuja, Addl. Sessions Judge (POCSO)(South) 3. Administrative Civil Judge (South) 4. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) 5. Sh. Gurbhej Singh Guraya, Chief Public Prosecutor (South) 6. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) 7. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) 7. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) 7. Sh. Lovelean, Addl. Sessions Judge (POCSO)(South) 7. Sh. Vinod Sharma, President, Saket Bar Association 8. Sh. Vipin (Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Civil), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Suresh Chand Verma, ACP Court Security 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) 8. Sh. Vipin (Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Civil), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Suresh Chand Verma, ACP Court Security 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC)(South) 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court)(South) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Branch In-Charge (Bail & Filing)(South) 6. Member 6. Kh. Yazvinder Singh, Judicial Assistant, Computer Branch) 6. Member 6. Kh. Yazvinder Singh, Judicial Assistant (Computer Branch) 6. Member 6. Memb	ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTION	IS ADOPTED IN
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2. Sh. Gurbhej Singh Guraya, Chief Public Prosecutor (South) 3. Ms. Jyoti Maheswari, Secretary, DLSA (South) 2. LAWYERS' CHAMBERS MONITORING COMMITTEE 1. Sh. Paramjit Singh, Principal Judge (Family Court) (South) 2. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO) (South) 3. Sh. Pooran Chand, Addl. Sessions Judge (POCSO) (South-East) 4. Sh. Lovleen, Addl. Sessions Judge (South-East) 5. Administrative Civil Judge (South) 6. Administrative Civil Judge (South-East) 7. Sh. Vinod Sharma, President, Saket Bar Association 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association 9. Sh. Mohd. Amzad, Executive Engineer (Civil), PWD 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD 11. Sh. Suresh Chand Verma, ACP Court Security 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket XI. PURCHASE COMMITTEE 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial) (South) 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC) (South) 3. Administrative Civil Judge (South) 4. Sh. Krishna Sah, Asstt. Account Officer (South) 5. Nominee of Finance Deptt. of GNCTD (as per norms) XII. PREVENTION OF SEXUAL HARASSMENT COMMITTEE 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South) 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court) (South) 4. Ms. Promila Kapoor, Advocate 5. Ms. Laxmi, Sr. Judicial Assistant, Branch In-Charge (Bail & Filing) (South) 4. Member 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch) 2. Member 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch) 2. Member 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch) 2. Member 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch)	1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South)	- Chairperson
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5. Nominee of Finance Deptt. of GNCTD (as per norms) - Member XII. PREVENTION OF SEXUAL HARASSMENT COMMITTEE 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South) - Chairperson 2. Senior Civil Judge (South) - Member 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court)(South) - Member 4. Ms. Promila Kapoor, Advocate - Independent Member 5. Ms. Laxmi, Sr. Judicial Assistant, Branch In-Charge (Bail & Filing)(South) - Member 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch) - Member		
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District & Sessions Courts Employees Wenare Association

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XIII. STAFF TRAINING

- 1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) Chairperson
- 2. Sh. Ravindra Kumar Pandey, Addl. Sessions Judge (South)
- Member

3. Ms. Swayam Siddha Tripathi, Civil Judge (South)

- Member

XIV. STAFF GRIEVANCE REDRESSAL COMMITTEE:-

- 1. Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)(South) -Chairperson
- 2. Sh. Lalit Kumar, Judge In-Charge (Mediation)/OIC (Security)
- -Member
- 3. Sh. Lokesh Kumar Sharma, Distrcit Judge (Commercial)/OIC (Admn.I)
- -Member
- 4. Dr. Sugandha Aggarwal, Addl. Sessions Judge (SC-RC) (South)/OIC (Admn.II)
- -Member
- 5. Sh. Vishal Pahuja, Addl. Sessions Judge (FTC)(South)/OIC (Admn.-III)
- -Member

Administrative Civil Judge (South)

-Member

- 7. Joint Secretary, (South District), District & Sessions Courts
- Ex-officio Member

Employees Welfare Association

XV. UNDER TRIAL REVIEW COMMITTEE

1. Pr. District & Sessions Judge (South)

- Chairperson

2. Superintendent, Central Jail, Tihar

-Ex-Officio Member

3. District Magistrate (South)

-Ex-Officio Member

4. Deputy Commissioner of Police (South)

- -Ex-Officio Member
- 5. Secretary, District Legal Services Authority (South)
- -Ex-Officio Member

XVI. <u>VIGILANCE COMMITTEE</u>

- 1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) Chairperson
- 2. Sh. Purshotam Pathak, Addl. Sessions Judge (South)

- Member

3. Sh. Deepak Vats, Addl. Sr. Civil Judge (South)

- Member

XVII. COMMITTEE FOR WEEDING-OUT OF RECORDS

- 1. Sh. Rajeev Bansal, District Judge (Commercial Court)(Digital)(South)

-Chairperson

2. Sh. Sudesh Kumar-II, PO, MACT (South)

- Member

3. Sh. Purshotam Pathak, Addl. Sessions Judge (South)

- Member

4. Sh. Navjeet Budhiraja, Addl. Sessions Judge (South)

- Member
- 5. Sh. Ashish Kumar Meena, Metropolitan Magistrate (South)
- Member

Notes:-

- 1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
- 2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
- 3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only by the undersigned.
- 4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
- 5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper gohesion.
- 6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/ordel(s) and follow up, shall be undertaken by the Officer In-charge, through the concerned Blanch.

(Madku Jaja) Principal District & Sessions Judge (South) District Courts Complex, Saket, New Delhi

37698-37798

No.______/Pr. D&SJ(South)/Saket/ND/2023 Dated:- 2211212023 Copy to:-

- The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
- 2. The Principal District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
- 3. The Principal Judge (Family Court), South, Saket Court Complex, New Delhi.
- 4. The Principal Judge (Family Court), South-East, Saket Court Complex, New Delhi.
- 5. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi and the concerned officials.
- 6. The Judge(s) Family Court, South District, Saket Court Complex, New Delhi.
- 7. All the concerned Officers.
- 8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
- 9. The Public Relation Officer, Saket Court Complex, New Delhi.
- 10. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
- 11. For uploading on LAYERS.
- 12. For uploading on Centralized Website through LAYERS.
 - 13. Guard File.

Principal District & Sessions Judge (South) District Courts Complex, Saket, New Delhi

